

Setting up of Refinery by Reliance Industries

2357. SHRI B. RAJA RAVI VARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Reliance Industries have been allowed to set up a million tonnes per annum refinery on the West Coast;

(b) if so, whether this project will also have equity participation from a foreign consortium led by the Itach Company of Japan; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c). Equity participation by M/s. Citoh led consortium will be 26% amounting to Rs. 234 crores (US \$ 78 million).

Funds to NSFDC

2358. SHRI DATTATRYA BANDARU: Will the Minister of WELFARE be pleased to state:

(a) the funds allotted to the National Scheduled Castes/Scheduled Tribes Finance Corporation (NSFDC) during 1991-92 and 1992-93;

(b) whether the Government propose to constitute an exclusive Bank for the Scheduled Castes/Scheduled Tribes linked to the NABARD; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) An amount of Rs. 5 crores was given to National Scheduled Castes and Scheduled Tribes Finance and

Development Corporation during 1991-92. Rupees ten crores have been earmarked for the Corporation during the year 1992-93 of out of which a sum of Rs. 1.67 crores has already been released.

(b) No, Sir.

(c) Does not arise.

[Translation]

Alleged Corruption in the Undertakings/Organisations Under Ministry of Welfare

2359. SHRI LAL BABU RAI:
SHRI CHHEDI PASWAN:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government have received any complaints of corruption in the undertakings/organisations functioning under his Ministry during the last three years;

(b) if so, whether any action has been taken against the official found guilty;

(c) if so, the details thereof; and

(d) the remedial measures taken/being taken by the Government in the matter?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI):

STATEMENT

(a) to (d). Complaints of corruption have been received against the officials of the following Organisations/Public Sector Undertakings under the Ministry of Welfare:-

- (i) Artificial Limbs Manufacturing Corporation of India (Alimco), Kanpur.

- (ii) National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC), New Delhi.
- (iii) Tribal Cooperative Marketing Development Federation of India Ltd. New Delhi.

The Central Bureau of Investigation have been asked to investigate into the complaints against the Artificial Limbs Manufacturing Corporation of India (ALIMCO).

The corruption charges in respect of the officials of National scheduled Castes and Scheduled Tribes Finance and Development Corporation, New Delhi have not been established in farms.

A preliminary enquiry has been conducted into the complaints against one of the former Managing Directors of TRIFED. Further course of action is being taken although the officer has since been transferred out of TRIFEED.

Pak Training for Ulfa Militants

2360. SHRI RAMKRISHNA
KUSMARIA:
SHRIMATI BHAVNA
CHIKHLIA:
SHRI DEVI BUX SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ULFA militants are being imparted training by Intelligence Agencies of Pakistan; and

(b) if so, the steps taken to check it?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M.

JACOB) (a) and (b). As per information obtained from ULFA détenutes and surrenderees some front-ranking ULFA leaders established contact with Pakistan's in Dhaka for material help and assistance, and some of them visited Pakistan for training in arms. The matter was taken up with the Govt. of Pakistan to stop support to terrorism directed against India.

[English]

CNG Pilot Project

2361. SHRI RAM KAPSE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Gas Authority of India has approved a Pilot Project for implementing Compressed Natural Gas (CNG) in Bombay; and

(b) if so, the present status of the Project?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The Gas Authority of India Limited is proposing to instal a CNG compressor at its City Gate station at Chember in Bombay. Steps ate being taken for procuring the requisite equipment and obtain necessary clearances.

Convention of SC/ST Parliamentarians and Legislators

2362. SHRI PARASRAM
BHARDWAJ:
SHRI MANIKRAO HODLYA
GAVIT:
SHRI ARJUN CHARAN SETHI:
SHRI BAPU HARI CHAURE:
SHRI B. DEVARAJAN:
SHRI DHARMANNA
MONDAYYA SAUDL:

Will the Minister of WELFARE be pleased to state: